

आयकर अपीलिय अधिकरण, दिल्ली न्यायपीठ “जी”, नई दिल्ली में
**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH ‘G’, NEW DELHI**

सुश्री सुषमा चावला, उपाध्यक्ष एवं डॉ. बी आर आर कुमार, लेखा सदस्य के समक्ष

**BEFORE MS. SUSHMA CHOWLA, VICE PRESIDENT
&
DR. B.R.R. KUMAR, ACCOUNTANT MEMBER**

आयकर अपील सं. / ITA Nos. 2429 to 2432/Del/2012

निर्धारण वर्ष/Assessment Years. 1998-99, 1999-2000, 2001-02 & 2004-05

Mr. S.P.S. Ahluwalia,
C/o Manoj Kumar Mittal & Co.
Chartered Accountants 305,
Dakha Chamber, 2068/38,
Nai Wala, Karol Bagh, New Delhi
PAN-AAGPA5360H

.....अपीलार्थी/Appellant

vs

ACIT, Central Circle-12,
New Delhi

..... प्रत्यर्थी / Respondent

अपीलार्थी की ओर से / Appellant by : Sh. Piyush Kumar, Advocate

प्रत्यर्थी की ओर से / Respondent by : Sh. H.K.Choudhary, CIT DR

CORRIGENDUM

It has come to our notice that by error the name of the counsel has been mentioned as “Piyush Kaushik, Advocate” whereas the counsel who appeared in the said appeal was “Manoj Kumar, CA”.

Hence this corrigendum order is being issued to correct the above order.
The revised cause title reads as under:-

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सुनवाई की तारीख / Date of Hearing : 28.01.2020	घोषणा की तारीख / Date of Pronouncement: .02.2020
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The balance order shall remain the same.

Sd/-

(Dr. B.R.R.KUMAR)
ACCOUNTANT MEMBER

दिल्ली / Dated: 21st February, 2020.

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Copy of the Order is forwarded to :

1. The Appellant;
2. The Respondent;
3. The Pr. CIT(A)
4. DR, ITAT, Delhi
5. Guard file.

Sd/-

(SUSHMA CHOWLA)
VICE PRESIDENT

BY ORDER,

AR, ITAT, Delhi